## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P. 520/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SH. RAVIKUMAR DURAISAMY Member (T))

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2017

NAME OF THE PARTIES: Steelfab Scaffoldings & Engineering Pvt. Ltd.

V/s.

DKP Engineers & Constructions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Ajit Singh Towar	Advolate feel Coepaeste Debbe	Hawas
2.	J.A. Udarpun, Adv	Advocate for Operational Creditor	J. A. Udarpun.

## ORDER

## TCP 520/I&BP/NCLT/MB/MAH/2017

1. Learned Representatives of both sides are present.

2. Requisite Form and Notice of Demand is yet to be served on the Respondent.

3. As per the Notification of 29.06.2017, the Petitioner can serve Form No.5 on the Respondent on or before 16-09-2017. Thereafter the Respondent had 10 days' time to file reply.

Matter is listed for hearing on 06.09.2017.

Sd/-

RAVIKUMAR DURAISAMY Member (Technical) Date: 28.07.2017 Sd/-

M.K. SHRAWAT Member (Judicial)